

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2013 & IA No. 222 of 2013

Dated : 29th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Lanco Kondapalli Power Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission ..Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Sakya Singh Chaudhuri
Mr. Gautam Chawla
Ms. Prerna Priyadarshini

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2 - 7

ORDER

Heard the Learned Counsel for the Appellant for some time.

Post the matter for further hearing on **30.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**